

CIVILIANS IN DEFENCE SERVICES, REVISED PAY RULES, 1973 AND ANNUAL REPORT ETC. OF GARDEN REACH WORKSHOPS LTD., CALCUTTA, 1973-74

SHRI J. K. PATNAIK: I beg to lay on the Table:

(1) A copy of Notification No. S. R. O. 19 containing the Hindi version of the Civilians in Defence Services (Revised Pay) Rules, 1973 published in Gazette of India dated the 2nd January, 1975 issued under article 309 of the Constitution. [Placed in Library. See No. LT-9848/75].

(2) A copy of the Annual Report (Hindi and English versions) of the Garden Reach Workshops Limited, Calcutta, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-9849/75].

ANNUAL REPORT ETC. OF U.P. STATE AGRO-INDUSTRIAL CORPORATION LTD., LUCKNOW, FOR 1973-74

SHRI PRABHUDAS PATEL: I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the U.P. State Agro-Industrial Corporation Limited, Lucknow, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-9850/75].

REVIEWS AND ANNUAL REPORTS OF SINGARENI COLLIERIES COMPANY LTD., FOR 1973-74, NATIONAL COAL DEVELOPMENT CORPORATION LTD., RANCHI AND NOTIFICATION UNDER MINES AND MINERALS (REGULATION AND DEVELOPMENT) ACT.

श्री सिद्धेश्वर प्रसाद : अध्यक्ष महोदय, मैं सभा पटल पर निम्नलिखित पत्र रखता हूँ :

(1) कम्पनी अधिनियम, 1956 की धारा 619 क की उपधारा (1) के अन्तर्गत

निम्नलिखित पत्रों (हिन्दी तथा अंग्रेजी संस्करण) की एक-एक प्रति :—

क(एक) सिंगरेनी कोयला खान लिमिटेड के वर्ष 1973-74 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) सिंगरेनी कोयला खान लिमिटेड का वर्ष 1973-74 का वार्षिक प्रतिवेदन लेखा परीक्षित लेखे तथा उन पर नियंत्रक और महालेखा परीक्षक की टिप्पणियां।

ख(एक) राष्ट्रीय कोयला विकास निगम लिमिटेड रांची के वर्ष 1973-74 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) राष्ट्रीय कोयला विकास निगम लिमिटेड रांची का वर्ष 1973-74 का वार्षिक प्रतिवेदन, लेखा परीक्षित लेखे तथा उन पर नियंत्रक और महालेखा परीक्षक की टिप्पणियां।

[Placed in Library. See No. LT-9851/75].

(दो) खान और खनिज (विनियम और विकास) अधिनियम, 1957 की धारा 28 की उपधारा (1) के अन्तर्गत उक्त अधिनियम की द्वितीय अनुसूची में और संशोधन करने वाली अधिसूचना संख्या सा० सा० नि० 407 (ड) (हिन्दी तथा अंग्रेजी संस्करण) की एक प्रति, जो दिनांक 14 जुलाई, 1975 के भारत के राजपत्र में प्रकाशित हुई थी।

[Placed in Library. See No. LT-9852/75].